

Name of the Corporate Debtor: M/s DEHRADUN HIGHWAYS PROJECT LIMITED; Date of Commencement of Liquidation : 23.01.2023; List of Creditors/stakeholders as on: 22.02.2023

List of Creditors under regulation 31 (5)(d) of the IBBI (Liquidation process) Regulations, 2016

S. NO.	FINANCIAL CREDITOR	SECURED / UNSECURED	RELATIONS	Liquidation - Amt. Claimed	Liquidation - Amt. Admitted	Claim Amt Rejected	Under Verification	% Claim	% Admitted Claim	Remarks
1	ICICI Bank Limited	SECURED IN CONSORTIUM	Unrelated	7,76,83,28,666	7,76,83,28,666	-	-	48.73%	48.73%	
2	Bank of India	SECURED TERM LOAN (OUT OF CONSORTIUM)	Unrelated	3,48,86,05,320	3,48,86,05,320	-	-	21.89%	21.89%	
3	Punjab & Sind Bank	SECURED IN CONSORTIUM	Unrelated	1,06,02,58,589	1,06,02,58,589	-	-	6.65%	6.65%	
4	Union Bank of India	SECURED IN CONSORTIUM	Unrelated	1,22,80,11,717	1,22,80,11,717	-	-	7.70%	7.70%	
5	Punjab National Bank, (Earlier- Oriental Bank of Commerce)	SECURED IN CONSORTIUM	Unrelated	78,82,44,315	78,82,44,315	-	-	4.95%	4.95%	
6	Bank of Baroda (Dena Bank)	SECURED IN CONSORTIUM	Unrelated	85,55,63,581	85,55,63,581	-	-	5.37%	5.37%	
7	THE FEDERAL BANK LIMITED	SECURED IN CONSORTIUM	Unrelated	75,10,62,585	75,10,62,585	-	-	4.71%	4.71%	
7	TOTAL			15,94,00,74,773	15,94,00,74,773	-	-	100.00%	100.00%	